S.K. Patnaik IN THE CENTRAL ADMINISTRATIVE TRIBUNALM, Praction, CUTTACK BENCH, CUTTACK M. A. Baig Vwim of India & M. Respondent (s) Order with Signature Sr. No Date 1. P.o. fer R 50/. 1.5.96. REGISTER 1. 13.5.96 Learned counsel Md. Irshad seeks to with the petition. Prayer to withdraw For Rogn. Pl. is allowed. O. A. is dismissed as withdrawn Member (Admn.) 10.05.96 Free copy of order dt. 135.96 may be supplied to the petmr. Counsel. m 15/5/96